

National Company Law Tribunal

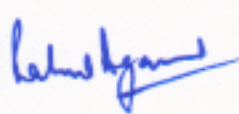
Allahabad Bench

CP NO.25/Ald/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE COMPANY: JODPL Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S Sec.10 of I & B Code 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Navin Sinha	Sr. Advocate	Petitioner	
2.	Rahul Agarwal	Advocate		
3.	Anandita Roy Choudhury	Advocate		

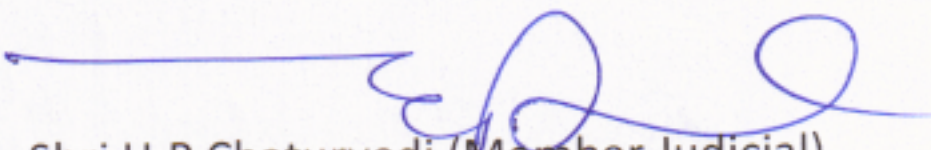
Shri H.P. Chaturvedi (Member Judicial)

Order dated 08.03.2017

CP NO 25/Ald/2017 M/s. JODPL Pvt. Ltd.

Shri Naveen Sinha senior Advocate along with Rahul Agarwal and Anandita Roy represent corporate creditor. The present case is filed under section 10 of IBC 2016. The registry is directed to scrutinize the petition. Arguments on admission are heard. Order is reserved. The matter be listed on 17.03.2017.

Date-08.03.2017


Shri H.P. Chaturvedi (Member Judicial)